GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 4746. TO BE ANSWERED ON WEDNESDAY, THE 24TH MARCH, 2021.

RESERVATION FOR LOCALS IN PRIVATE JOBS

4746. PROF. SAUGATA RAY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government noticed Haryana Government's move to reserve private jobs for locals;
- (b) if so, the details thereof;
- (c) whether the industrial forums approached the Government on the said issue;
- (d) if so, the details thereof;
- (e) whether the Government is concerned that the move is likely to provide shield to some firms indulging in unethical practices;
- (f) if so, the details thereof; and
- (g) the remedial measures taken/likely to be taken in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

- (a) & (b): Government of Haryana has informed that they have notified the Haryana State Employment of Local Candidates Act, 2020 (Haryana Act No. 3 of 2021) on 02.03.2021. The Act provides for employment of 75% of the local candidates with respect to such posts where gross monthly salary or wages are not more than Rs.50,000/- or as notified by the Government from time to time.
- (c) & (d): Government of Haryana has further informed that no industrial forum has approached the Government on this issue.
- **(e) to (g):** Government of Haryana has conveyed that no information is available about any firm indulging in unethical practices.
